

Title: Demanded for raising a monument in the memory of freedom fighter and ex-M.P. late Babu Bhoobarji in his birthplace and also for changing the name of Hadia railway station as Bhoobarji railway station.

श्री धर्म राज सिंह पटेल (फूलपुर): अध्यक्ष महोदय, मैं आपके माध्यम से अपने फूलपुर संसदीय क्षेत्र के एक अत्यन्त महत्वपूर्ण मामले की ओर सदन का ध्यान आकर्षित चाहता हूँ। उत्तर प्रदेश के जनपद इलाहाबाद की तहसील हड़िया के ऋषिपुर गाँव के स्वतंत्रता सेनानी भुवर जी यादव जिनका जन्म 14 अगस्त, 1893 में एक किसान परिवार में हुआ। स्वतंत्रता संग्राम सेनानी और भूपू. विधायक स्व. बाबू भुवर जी स्वतंत्रता संग्राम के एक निठान कार्यकर्ता रहे और 1915 में राष्ट्रीय आन्दोलन से सम्बद्ध हो गए।

स्वर्गीय भुवरजी 1915 से 1922 तक राष्ट्रपिता महात्मा गांधी के सम्पर्क में साबरमती आश्रम के सदस्य रहे। 1930 से नमक सत्याग्रह आन्दोलन में भाग लिया और छः मास कैद की सजा पाई। जिस समय श्री भुवरजी जेल गए तो भारत कोकिला भूतपूर्व राज्यपाल श्रीमती सरोजिनी नायडू ने तिलक लगा कर विदा किया। 1931 में फिर छः मास के लिए कैद किए गए। 1932 से 1933 में राजद्रोह के आरोप में पकड़े गए और अठारह माह की कैद की सजा पाई। 1934 में छोड़े गए। 1940 में व्यक्तिगत आन्दोलन में भाग लिया। फिर अठारह माह की सजा पाई। 1942 में भारत छोड़ो आन्दोलन में भाग लिया और भुवरजी को नजरबंद किया गया। 1952 से प्रथम विधान सभा के चुनाव में कांग्रेस के टिकट पर उत्तर प्रदेश विधान सभा के सदस्य चुने गए। इस तरह उनका समूचा जीवन राजनैतिक आन्दोलन और राष्ट्र को समर्पित था। 1952 में भारत के प्रथम प्रधान मंत्री स्वर्गीय पंडित जवाहर लाल नेहरू उनके घर गए और गाँव ऋषिपुर, तहसील हड़िया, जनपद इलाहाबाद में पहुंच कर आपका आतिथ्य स्वीकार किया। मैं सरकार से मांग करता हूँ कि ऐसे महान् स्वतंत्रता सेनानी स्वर्गीय भुवरजी की स्मृति में उनके गाँव में स्मारक बनाया जाए और हड़िया रेलवे स्टेशन को भुवरजी रेलवे स्टेशन का नाम दिया जाए।

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I rise to draw the attention of the House and the Government to a very important matter concerning the State of Kerala. Now, the monsoon is very vigorous in Kerala, as a result of which the coastal areas have been eroded. Sea erosion is the major menace affecting the State of Kerala. We have a long stretch of nearly 600 kilometres of sea coast. A sea wall is being constructed for years together, but the Government could not complete the work.

In this connection, the State Government of Kerala has requested the Central Government to give financial assistance of Rs. 100 crore for completing the work. Since it is a natural calamity, it is only just and proper that the Central Government should come to the aid of the State Government. It is happening every year. Whenever there is monsoon, immediately sea erosion takes place. Most of the fishermen who live on the coastal side are left homeless. Their houses and huts are washed away which makes them homeless every year. So, the State Government has to provide funds for building new houses every year. So, it being the natural calamity, I think the Central Government will come to the assistance of the State Government in completing the construction of sea wall from north to south.

I hope the Central Government will give very serious consideration to the request made by the State Government of Kerala on this issue. ...*(Interruptions)*

SHRI G.M. BANATWALLA (PONNANI): Sir, I support the submission made by Shri Varkala Radhakrishnan....*(Interruptions)*

PROF. UMMAREDDY VENKATESWARLU (TENALI): Sir, the issue raised by Shri Varkala Radhakrishnan is a very serious one. It affects not only the State of Kerala but also Andhra Pradesh. On the coastal side of Andhra Pradesh, most of the valuable lands get eroded. Hundreds of acres of lands are getting eroded because of which people become homeless. This is a very serious problem. Oceanography is the Central subject. The Central Government has to construct the wall wherever the land is getting eroded. I request the Central Government to take up this matter immediately....*(Interruptions)*

PROF. A.K. PREMAJAM (BADAGARA): Sir, we are also associating ourselves with the issue raised by Shri Varkala Radhakrishnan. ...*(Interruptions)*

SHRI M.V.V.S. MURTHY : Sir, we are also associating ourselves on this issue. ...*(Interruptions)*

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, let the Minister reply because this is common to most of the States.

SHRI PON RADHAKRISHNAN (NAGERCOIL): Sir, in Kanyakumari district also the same problem exists. I also associate myself on this issue....*(Interruptions)*

MR. SPEAKER: Mr. Minister, this is about protection of coastal areas.

...*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): I will bring this issue to the notice of the Minister concerned.